## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 520/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Steelfab Scaffoldings & Engineering Pvt. Ltd.

V/s.

DKP Engineers & Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Ajit Singh Tewas	Authorised Representative for beginne	Lawal
	716 Omkar Deostlale	fal bepointe Debtoil	
d.	J.A. Udanjuri, Adr	Adr.	J. A. Udarjaur Adr.

## **ORDER**

## T.C.P. 520/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. Certain legal objections have been raised by both the sides.
- Directed to file the objections in writing by the Respondent.
- 4. On receiving the objections the Petitioner shall file Reply to the objections.
- 5. The matter is to be listed for hearing on **04.01.2017**.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 22.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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